Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 List of secured financial creditors belonging to any class of creditors

	Last of secured financial creditors belonging to any class of creditors												
S	. Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of	Amount of	Amount of claim under
N	٠.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related	% of		any mutual	claim not	verificati on
		-				security	covered by	party?	voting		dues, that	admitted	
1	Bank of India	02.12.2022	2,83,73,65,852.39	2,63,42,66,673.00	Section 5(8)		₹ 0.00	No	40.56%	₹ 0.00	₹ 0.00		20,30,99,179.39
2	Bank of Baroda	05.12.2022	1,48,44,66,111.71	1,48,44,66,111.00	Section 5(8)		₹ 0.00	No	22.86%	₹ 0.00	₹ 0.00		0.71
3	State Bank of India	05.12.2022	87,32,41,657.13	87,32,41,657.00	Section 5(8)		₹ 0.00	No	13.44%	₹ 0.00	₹ 0.00		-
4	Punjab National Bank	05.12.2023	71,12,01,012.85	71,12,01,012.00	Section 5(8)		₹ 0.00	No	10.95%	₹ 0.00	₹ 0.00		-
5	Axis Bank Limited	06.12.2022	89,46,10,009.92		Section 5(8)		₹ 0.00	No	9.42%	₹ 0.00	₹ 0.00		28,25,36,133.92
6	IDBI Bank	06.12.2022	24,15,37,343.19	17,98,62,445.00	Section 5(8)		₹ 0.00	No	2.77%	₹ 0.00	₹ 0.00		6,16,74,898.19
	T-4-1		7 7 04 24 21 097	7 6 49 51 11 774 0					100 00%				7 54 73 10 212 2